

III Treatment of Para-Military Forces

5952. SHRI S.D.N.R. WADIYAR : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are aware of the ill-treatment being meted out to women by the para-military forces in Tripura at the time of raids;

(b) if so, the reaction of the Government thereto; and

(c) the directions given to the forces regarding protection of rights of the women at the time of raids?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) A few allegations of ill-treatment to women in Tripura by Central para-military personnel have been brought to the notice of the Government. In some cases police cases have been registered. Guidelines have been issued to the forces to protect the rights of the women.

[Translation]

Funds under Coaching Schools

5953. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of WELFARE be pleased to state:

(a) the amount given to Bihar State under coaching and related schemes during the last two years and upto February, 1997 in the current year;

(b) the number of coaching centres/private institutions/universities being run/proposed to be run in Bihar under the said scheme;

(c) whether any evaluation for adjustment of the amount provided to Bihar under the said scheme has been made by the Government; and

(d) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) Amount given to Bihar State under Coaching and related schemes for SCs/STs/OBCs and Minorities during the last two years and upto February, 1997 are as under:

(Rs. in Lakhs)	
<u>1995-96</u>	<u>1996-97</u>
18.05	2.90

(b) During this period the number of centres benefitted under the scheme are:

Coaching Centres run by State Govt.	Pvt. Insts.
11	5

(c) and (d) Yes Sir. Adjustment of unspent balance of the preceding year under the schemes are made based on the utilisation certificates received.

Rotten Foodgrains

5954. DR. RAMVILAS VEDANTI :
SHRI SOHANVEER SINGH :

Will the Minister of FOOD be pleased to state:

(a) whether a substantial quantity of foodgrains of Food Corporation of India gets rotten for want of adequate storage facilities;

(b) if so, the quantity and the value of foodgrains so rotten during the last three years state-wise; and

(c) the remedial steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) : (a) and (b) No, Sir, However, the stocks of foodgrains damaged due to natural calamities like flood, cyclone etc. are transferred from 'Sound' to 'damaged' and such transferred quantities during the last three years and the value, thereof, are as under :

Year	Quantity in MTs.	%age to total stocks	Value in Lakhs of Rs.
1993-94	45786.629	0.25	159.69
1994-95	19126.782	0.09	72.22
1995-96	32719.422	0.23	1601.21

(c) The remedial steps taken by the Government are:

The stocks of foodgrains are stored by scientific methods in the FCI godowns and subjected to thorough examination by trained Quality Control Officers on fortnightly basis regularly. Periodical dis-infestation treatment is imparted to protect the stored grain from spoilage during storage because of various factors like moisture, insects, rodents, micro-organism etc.

Common Programme for Disabled

5955. SHRIMATI LAKSHMI PANABAKA : Will the Minister of WELFARE be pleased to state :

(a) whether India and China have decided to have a joint plan on action to ensure equal participation of disabled in the society;

(b) whether any seminar in this regard was held in Delhi in March, 1997;

(c) if so, the countries that participated in the seminar; and

(d) whether India and China have decided to have a common programme for the welfare of the disabled?

THE MINISTER OF WELFARE (SHRI BALWANT SINGHRAMOOWALIA) : (a) India and China have decided to promote dialogue and exchange of views on the means of generating, in both countries, a more conducive policy and programme milieu for achieving the implementation targets for the agenda for action for the Asian and Pacific Decade of Disabled Persons.

(b) India-China Seminar on Multisectoral Collaborative Action for People with Disabilities was held in New Delhi from 25th March to 2nd April 1997.

(c) The seminar was organised in close cooperation with the Economic and Social Commission for Asia and Pacific (ESCAP) and other members of the Regional Inter-Agency Committee for Asia and Pacific (RICAP), sub-committee on disability concerns. Apart from India and China, one representative from Government of Malaysia also participated in the Seminar.

(d) Various decisions were taken on inter-sectoral issues and multisectoral collaboration for realising the goal of equal opportunities and full participation of people with disabilities specific to both the countries. Certain concrete areas were identified in the area of education, health, vocational training and employment, and communication for inclusion of concerns of people with disabilities in the mainstream policies and programmes of relevant sectors. Similarly inter sectoral issues were also discussed and recommendations were made for greater coordination between various sectors, and allocation of resources for the disability related concerns by all sectors.

Surplus Production and Export of Sugar

5956. SHRI K. PARASURAMAN :
SHRI G.A. CHARAN REDDY :
DR. M.P. JAISWAL :
SHRI NITISH KUMAR :
SHRI SURENDRA YADAV :
SHRI AMAR PAL SINGH :

Will the Minister of FOOD be pleased to state :

(a) whether in the absence of an integrated sugar policy, domestic sugar industry has become a victim of the surplus production;

(b) if so, the total stocks including the carry-over stock at present;

(c) the amount of sugar exported during 1995-96 and 1996-97 and sugar to be exported during 1997-98 along with the rate at which it is exported/to be exported country-wise;

(d) whether the Government have decided to export sugar but there are no takers of it in the international market;

(e) if so, the reasons therefor; and

(f) the steps proposed to be taken by the Government in this regard?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) : (a) No, Sir, the high production level achieved during the last two sugar seasons was on account of all time record crushing of sugar cane.

(b) The total stock of sugar as on 31.3.97 were about 114.62 lakh tonnes.

(c) The country-wise quantity of sugar exported and the value realised during the Financial years 1995-96 and 1996-97 are given in the Statement enclosed.

Export of sugar during financial year 1997-98 would depend upon production trends, requirement for internal consumption and the surplus availability of Freesale sugar.

(d) to (f) The Government has decanalised the Sugar exports by repealing the Sugar Export Promotion Act, 1958 on 15.1.97 with a view to encourage private initiative in the export of sugar. The quantum of sugar exports depends upon a host of factors including international sugar prices.

Statement

Statement showing the country-wise quantity of Sugar exported and the value realised during the Financial Years 1995-96 and 1996-97

Financial Year	S.No.	Name of Country	Quantity (in mts.)	Value (in Rs. Crores)
1	2	3	4	5
1995-96	1.	Maldives	1000.00	1.30
	2.	Somalia	2000.00	2.65
	3.	Aden	2200.00	2.65